

Setting Up of New Unit of CRPF

4110. SHRI SURESH KODIKUNNIL : Will the Minister of HOME AFFAIRS be pleased to state :

- (a) whether there is any proposal for setting up a new unit of CRPF in Kerala near Calicut;
- (b) if so, the time by which the same is likely to be set up;
- (c) whether the land has been transferred for the purpose;
- (d) whether there is any difficulty in transferring the proposed place; and
- (e) if so, the details thereof?

THE MINISTER OF HOME AFFAIRS (SHRI INDERJIT GUPTA) : (a) Yes, Sir.

(b) to (e) The Government of Kerala has allotted 96.5 acres of land free of cost, at Calicut, in which there are some encroachment by private parties. The State Government is trying to clear these encroachments.

Prevention of Cruelty to Animals Act, 1960

4111. SHRIMATI MANEKA GANDHI : Will the Minister of ENVIRONMENT AND FORESTS be pleased to state :

- (a) whether the Union Government had decided about 5 years back to bring amendments/revision to the Prevention of Cruelty to Animals Act, 1960;
- (b) if so, the reasons for not making revision in the said Act till now; and
- (c) the time by which the same is likely to be revised and implemented?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (CAPT. JAI NARAYAN PRASAD NISHAD) : (a) Yes Sir; a proposal for amendment to the Prevention of Cruelty to Animals Act 1960 was mooted by this Ministry in 1990.

(b) and (c) The draft proposal prepared by Animal Welfare Board of India after detailed discussion with various Non Governmental Organizations and others, was circulated to State Governments/UTs for their comments/concurrence. While several states provided their concurrence/views, comments from others could not be received.

To expedite the matter, a meeting of the concerned Secretaries from State/UTs was called on 6.8.1996. The draft is under revision in the light of the said discussion. After legal vetting of the document, the proposal will be referred to Inter State Council for subsequently moving a cabinet note. In completing the formalities, 6-12 months of time period is likely to be required.

Investigation of Purulia Arms Drops

4112. DR. T. SUBBARAMI REDDY : Will the Minister of HOME AFFAIRS be pleased to state :

- (a) whether three teams of the CBI headed by Joint Director Visited eight countries to investigate the Purulia arms drops case;
- (b) if so, whether all the teams have submitted their reports; and
- (c) if so, the main points of the inquiry reports and the action taken against those held responsible?

THE MINISTER OF HOME AFFAIRS (SHRI INDERJIT GUPTA) : (a) Central Bureau of Investigation have intimated that only one officer of the rank of Joint Director had visited two countries i.e., United Kingdom and Denmark in connection with investigation of the case relating to Purulia Arms Drops. The visit to United Kingdom was at their official request received through the Indian High Commission on U.K.

(b) As per Central Bureau of Investigation, the report on the visit to United Kingdom and Denmark has been submitted.

(c) The Central Bureau of Investigation have intimated that the visit has expedited the execution of Letters Rogatory issued by the Calcutta Court in the United Kingdom and Denmark, clarifications sought by the Foreign Authorities were furnished on the spot. Information of interest relating to the case has been collected by examined, with the concerned Interpols. All Co-operation, assistance and follow up actions were assured by the concerned authorities. After the execution of the Letters Rogatory in full, the concerned countries will report their findings to the issuing Court, i.e., Calcutta Court about the results of such investigation in the respective countries.

Trains between Madras and Mysore

4113. SHRI N.S.V. CHITTHAN : Will the Minister of RAILWAYS be pleased to state :

- (a) whether any steps have been taken by the Government to connect Madras and Mysore by direct ordinary trains with first class/AC coaches;
- (b) if so, the details thereof;
- (c) the time by which the same are likely to be implemented; and
- (d) the likely cost of the project?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SATPAL MAHARAJ) : (a) to (c) Introduction of train services is a continuous process on Indian Railways subject to operational feasibility, resource availability and traffic justification. The passengers travelling between Madras and Mysore have to avail changeover at Bangalore where convenient connections are available. There is no plan at